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Dated: 1.2.94

None for the applicant.

Shri Bhakad proxy for Shri. V.S. Masurkar, counsel for the respondents.

We note that the applicant is absenting ^{himself} since 21.4.93. The case is dismissed ⁱⁿ default of appearance of the applicant.

RC,
②
3/2

JS
(Lakshmi Swaminathan)
M(J)

M.R. Kolhatkar
(M.R. Kolhatkar)
M(A)

M

dt. 1-2-94
Order/Judgement despatched
to Applicant/Respondent(s)
on 11/2/94

APR 11/2